

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-317
IB-2272/ND/2019

IN THE MATTER OF:

Sameer Enterprises

...Applicant

Vs

M/s Arcmate Housing Solutions Pvt. Ltd.

...Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 19.12.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SMT. SAROJ RAJWARE
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:

For the Respondent

: Adv. Pankaj agarwal, Adv. Shohit Chaudhary

ORDER

Adjourn the case for 10.01.2020.

sd/-

(SAROJ RAJWARE)
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

NK